

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.03.2022

ORDER NO. 70 of 2022


Hon'ble President is pleased to partially modify roster order no. 49 of 2022 for **CESTAT, Chennai** from **18.04.2022** to **22.04.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 18.04.2022 to 22.04.2022	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Chennai/Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar